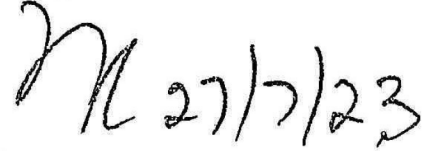


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

**ORDER**

In partial modification to this office order No.1129/39372-542/F.1(3)/Gaz/23, dated 19.05.2023, Sh. Sushil Anuj Tyagi, Additional Sessions Judge (Central), is hereby authorized to act as Officer In-Charge, Digitization Committee (Central and Centralized Digitization Committee), in place of Sh. Pawan Kumar Jain, Chairman, IT/Digitization, Delhi District Courts, Delhi, with immediate effect.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.



(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)  
Delhi

No. 56483-499 F.1(3)/Gaz/2023

Dated 27/7/23

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The Sr. AO(J)/AO(J)/Branch In-charge, Admn. I,II,III, Computer Branch, IT & Digitization Cell, General Branch, Record Room (Civil, Criminal & Sessions), (Central), Facilitation Centre, Filing Section, Tis Hazari Courts, Delhi.
5. The PS to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)  
Delhi